COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 158 OF 2016

Dated: 10th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nuvoco Vistas Corporation Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. Gaurav Bahl

Counsel for the Respondent(s): Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. Apoorv Kurup

Mr. A.K. Boxipatra for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>22-02-2019.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

pr/js